

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.165/2002

Thursday, this the 17th day of January, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.P. Agrawal, Member (A)

Dr. J.K. Goyal
S/O Shri M.L. Goyal
Chief Commissioner of Income Tax
Saikia Commercial Complex
IIInd Floor, Sreenagar,
G.S.Road
Guwahati

(By Advocates: Shri P.P.Khurana, senior counsel with
Shri Sachin Sood) ..Applicant

Versus

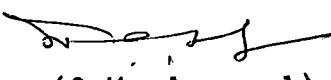
1. Union of India
through the Secretary
Department of Revenue
Ministry of Finance
North Block
New Delhi
2. Central Board of Direct Taxes
Through Chairman
Department of Revenue
Ministry of Finance
North Block
New Delhi

.. Respondents

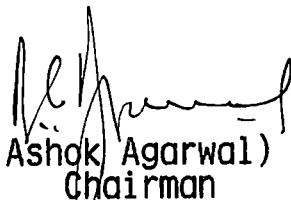
O R D E R (ORAL)

Justice Ashok Agarwal:

On an application made by the learned senior counsel, Shri P.P.Khurana, leave is granted to withdraw the present OA with liberty.


(S.K. Agrawal)
Member (A)

/sunil/


(Ashok Agarwal)
Chairman